

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s). 430/2023

SANTOSH KUMAR SINGH

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(FOR ADMISSION

IA No. 194897/2023 - INTERIM BAIL

IA No. 194908/2023 - PERMISSION TO PLACE ADDITIONAL FACTS AND
GROUNDS)

Date : 20-11-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA

HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s)

Mr. Neeraj Kumar Jain, Sr. Adv.

Mr. Umang Shankar, AOR

Mr. Sanjay Singh, Adv.

Mr. Aniket Jain, Adv.

Ms. Preeti Sirohi, Adv.

For Respondent(s)

Mr. V.K.Shukla, Sr. Adv.

Mr. Pradeep Misra, AOR

Mr. Suraj Singh, Adv.

Mrs. Rachna Gupta, AOR

UPON hearing the counsel the Court made the following
O R D E R

We have perused the counter affidavit filed by the respondent-State of Uttar Pradesh. There is non-compliance with the order dated 25th September, 2023.

We issue notice to the Secretary of the Home Department of the State of Uttar Pradesh to remain present before this Court on the next date either physically or through video conferencing and explain the

conduct of the State. Notice is made returnable on 11th December, 2023.

Documents are tendered across the Bar by the learned senior counsel appearing for the petitioner which indicate that the petitioner's wife is undergoing a surgery on 27th November, 2023.

We direct the State to verify the said documents. The copies thereof have been handed over to the learned senior counsel appearing for the respondents in the Court.

List on 23rd November, 2023 for considering the prayer for interim bail.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER